

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:159
ANSWERED ON:08.03.2007
TRANSPORTATION OF MATERIALS
Mondal Shri Abu Ayes

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have signed an agreement as Public-Private-Partnership (PPP) for transportation of materials;
- (b) if so, the salient features thereof;
- (c) whether the Railways have made any assessment of its profitability before signing such MoU;
- (d) if so, the details in this regard; and
- (e) the details of the further steps taken by the Railways in this regard?

Answer

MINISTER OF RAILWAYS (SHRI LALU PRASAD)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 159 BY SHRIABU AYES MONDAL TO BE ANSWERED IN LOK SABHA ON 08.03.2007 REGARDING TRANSPORTATION OF MATERIALS

(a) & (b): Railways have entered into agreement with Container Operators for transportation of Containers. Under the agreement, the operators will perform marketing and commercial functions, invest in Rolling Stock and develop Container Terminals. However, Railways would continue to run these trains on its network.

(c) & (d): Yes, Sir. This will help Railways to carry additional container traffic and reduce public investments in procurement of Rolling Stock, container handling equipments, development of Inland Container Depots (ICDs) and other related infrastructure. This in turn will help Railways to increase its market share of container traffic.

(e): The scheme has been opened for further participation by other possible operators. So far, one response has been received.